

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4863/2020

This the 16th day of September 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Haroon AhmedApplicant

(Advocate:- Mr.Sandeep Singh)

Versus

1. State of Jammu & Kashmir & Others.Respondents

(Advocate: Mr.Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This T.A. (T.A. No.61/4863/2020) is referable to SWP No.2412 of 2018 and pertains to Gram Rozgar Sevak. This Tribunal does not have jurisdiction in such matters. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/